NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.66/BB/2018		Admission	252(3)	M/s BCIL little Acre Resorts Pvt Ltd Vs ROC

C.					
SL.	NAME (IN CAPITAL)		CICNATURE		
NO.	& PHONE NUMBER		SIGNATURE		
140.	& PHONE NOWBER	REPRESENTATION TO WHOM			

1. CHETAN C 9740078449

PETITIONER

Chetar 19/02/18

ORDER

Matter is listed today for admission. Counsel for Petitioner is present. Registry has raised objections. Counsel to comply with the same. List it on 05.03.2018.

Member (T)

Member (J)